

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:6805  
ANSWERED ON:07.05.2015  
BLACKLISTED COMPANIES  
Tadas Shri Ramdas Chandrabhanji

**Will the Minister of COAL be pleased to state:**

- (a) whether the Singareni Collieries Company Limited and Western Coalfields Limited have blacklisted some companies for undertaking their works;
- (b) if so, the details thereof;
- (c) whether some of these companies are still operating and undertaking their works; and
- (d) if so, the details thereof and the reasons therefor along with the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) &(b) Yes, Sir. Companies blacklisted by Singareni Collieries Company Limited(SCCL) and companies debarred/delisted by Western Coalfields Limited(WCL) are given at Annexure-I and Annexure-II respectively.

(c) & (d) Black listed/debarred/delisted companies in SCCL and WCL are not considered for award of work in future tenders during period of debarment.